

(1)	(2)	(3)	(4)
8.	Principals of Higher Secondary Schools.	Rs. 425-580	Rs. 425-900
9.	Drawing Teachers (Gr. III) and other categories in this scale.	130-300	140-330
10.	Laboratory Assistants.	40-90 75-95	110-180 (Matrics with Science).

Note: In addition to the basic pay in the revised scales indicated above, the teachers will get the Dearness Allowance as per Central Government rates.

12.23 hrs.

**BUSINESS ADVISORY COMMITTEE
TWELFTH REPORT**

the House on the 20th December, 1967."

The motion was adopted.

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNI-
CATIONS (DR. RAM SUBHAG
SINGH):** Sir, I beg to move:

"That this House agrees with the Twelfth Report of the Business Advisory Committee presented to the House on the 20th December, 1967."

MR. SPEAKER: Motion moved:

"That this House agrees with the Twelfth Report of the Business Advisory Committee presented to the House on the 20th December, 1967."

SHRI M. R. MASANI (Rajkot): Sir, I am very glad that, in response to the letter addressed to you yesterday by leaders of all the Opposition Parties you and the Minister of Parliamentary Affairs have been good enough to arrange that the motion on international affairs to be moved by the Prime Minister will be taken up first thing after Question Hour tomorrow. I do hope there will be no change on this and it is on that basis that we are supporting this Report.

MR. SPEAKER: Let us hope so.

DR. RAM SUBHAG SINGH: There is only a small change. The Prime Minister will be making a statement on Koyana tomorrow in Rajya Sabha and to that extent there is likely to be a little delay.

MR. SPEAKER: The question is:

"That this House agrees with the Twelfth Report of the Business Advisory Committee presented to

12.25 hrs.

BUSINESS OF THE HOUSE

MR. SPEAKER: There is so much of work before the House that I do not know how we will be able to finish all this. Unless the whole House co-operates with me and we stick to the time that has been allotted we will not be able to finish this. There are the Supplementary Demands for Grants, Demands for Excess Grants and Bills replacing two Ordinances. This was considered yesterday and time has been allotted for all this. We will be able to finish if we stick to the time allotted for each item. If only one hour is allotted for a particular item and if every party insists that their representative must speak we may not be able to go through all this work. Therefore, I will give the time that has been allotted for each item and if the discussion continues beyond that time we will have to apply guillotine and finish it.

SHRI RANGA (Srikakulam): You cannot apply guillotine in respect of those Bills that have been brought to replace Ordinances.

MR. SPEAKER: They are very small Ordinances.

12.26½ hrs.

***DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1967-68 AND
*DEMANDS FOR EXCESS GRANTS (GENERAL), 1964-65**

MR. SPEAKER: The House will now take up discussion and voting on

*Moved with the recommendation of the President.